

the requested grant immediately so that the drought situation could be tackled.

SHRI K. RAHMAN KHAN (Karnataka): Sir, I would like to associate myself with this issue.

### **Need to Give Rehabilitation and compensation to kin of persons dying in police custody**

**श्री देवी प्रसाद सिंह** (उत्तर प्रदेश) : सभापति जी, मैं अपना विशेष उल्लेख हिरासत में मानवाधिकार के हनन के विषय में रखना चाहता हूँ ।

सभापति जी, राष्ट्रीय मानवाधिकार आयोग हिरासत में होने वाली मौतों को नियंत्रित करने तथा जेलों की स्थितियों में सुधार लाने के लिए समुचित कदम उठाने के वास्ते विभिन्न राज्य सरकारों को समय-समय पर आदेश देता रहा है । राष्ट्रीय मानवाधिकार आयोग ने राज्यों से हिरासत में होने वाली मौत की घटनाओं की सूचना 24 घंटे के भीतर देने व आयोग को भी इसका सूचना देने के निर्देश जारी किए हैं । इन सभी निर्देशों और अनुदेशों के बावजूद विभिन्न जेलों तथा पुलिस थानों में हिरासत में मौत के बहुत सारे प्रथम दृष्टया मामले हुए हैं लेकिन पुलिस तथा जेल के दोषी अधिकारियों के विरुद्ध अभियोजन की कोई कार्रवाई शुरू नहीं की गई है । श्रीमान्, फरवरी, 2002 के अंत तक मानवाधिकारों के उल्लंघन की 1657 घटनाएं हुई थीं जो मार्च, 2002 के अंत तक बढ़कर 1931 हो गई थीं । इसी प्रकार न्यायिक हिरासत में हुई मौतों की संख्या 31 जनवरी, 2002 तक बढ़कर 948 हो गई है । इसलिए मैं सरकार से यह अनुरोध करना चाहूंगा कि वह उन राज्य सरकारों के विरुद्ध तात्कालिक कदम उठाए जहां हिरासत में होने वाली मौतों की संख्या में वृद्धि हो रही है तथा जेल प्राधिकारियों द्वारा निदोष लोगों को प्रताड़ित किया जा रहा है ।

महोदय, मैं इस बात पर विशेष रूप से जोर देना चाहूंगा कि जिस व्यक्ति की हिरासत में मौत हो जाए, उसके निकटतम संबंधी को राष्ट्रीय मानवाधिकार आयोग के निर्देशानुसार द्वारा तत्काल आर्थिक मुआवजा दिया जाए और इसके लिए संबंधित अधिकारी को व्यक्तिगत रूप से जिम्मेदार ठहराते हुए उससे मुआवजे की पूरी रकम की वसूली कराई जाए ।

### **Allotment of wheat for Andhra Pradesh poultry farms**

SHRIMATI N.P. DURGA (Andhra Pradesh): Sir, the poultry industry in Andhra Pradesh has sent an SOS to the Central Government to allot at least 3 lakh tonnes of wheat immediately, so that they can use it as an alternative to cereals like maize and jowar which are, currently, in short supply. The manufacturers of poultry feed have requested the Centre to allot the wheat at its prevailing export price of Rs.435/- per quintal. The

industry representatives had sent the request to the Central Government a few days ago for allotment of wheat, and requested the Government to ensure the allotment at the earliest. As the poultry feed costs have gone up by Rs.1,000 to Rs.1,500 per tonne, the poultry industry proposes to use wheat as the substitute feed. The rise in the feed cost is mainly due to the shortage of maize following the failure of monsoon last year. I, therefore, request the Central Government to take an early action on the demand of the poultry industry of Andhra Pradesh and allot, at least, three lakh tonnes of additional wheat immediately at the prevailing export price. Thank you, Sir.

SHRI RUMANDLA RAMACHANDRAIAH (Andhra Pradesh): Sir, I associate myself with this Special Mention.

SHRIMATI VANGA GEETHA (Andhra Pradesh): Sir, I also associate myself with this Special Mention.

### **Coastal Regulation Zone Notification**

SHRI C.O. POULOSE (Kerala): Sir, the Government has issued a draft notification on coastal zones under the Environment Protection Act on 4.1.2002. According to the above draft notification, complaints and suggestions should be informed to the Ministry with documentary evidence within 60 days. Due to the diversity of demographic and socio-economic picture of the coastal region of Kerala, a unified all-India decision on coastal regulation is unfair. Environmental and living conditions differ from State to State. Kerala is having more than 560 kms. length of coastal area. This is the 10 per cent of the total coastal zone of India. Sir, 3.74 per cent of the total Indian population is staying in Kerala, which is 1.18 per cent of the total Indian area. The average population density of the State is 749 km. square, while the same in the coastal region is 2,176 km. square. Some coastal Panchayats have an average population of more than 10,000. Out of the 221 coastal Panchayats, in 208 Panchayats, the average population density is more than 10,000. The people in these regions are seriously worried due to the lack of proper developmental work. A good portion of Kerala is dense forest and consists of 44 rivers and backwaters. This Notification needs an extensive discussion among the people, especially, the fishermen and their organisations, and the inhabitants of coastal areas, before scrutinising the suggestions or objections received within the